### CENTRAL ADMINISTRATIVE TRIBUNAL

# ERNAKULAM BENCH CIRCUIT BENCH SITTING AT KAVARATTI UT OF LAKSHADWEEP

## Original Application No.181/00158/2018

Saturday, this the 14<sup>th</sup> day of December, 2019

## HON'BLE MR.JUSTICE L.NARASIMHA REDDY, CHAIRMAN HON'BLE MR.E.K.BHARAT BHUSHAN, ADMINISTRATIVE MEMBER

- 1. Ayshath, aged 21 years, D/o.Mohamed Haneef Hafiza Mahal, Kanduge Aouge Minicoy Island, U.T of Lakshadweep
- 2. Sadheedha H.P Aged 24 years, D/o.K.yoosaf Halimapura House Kalpeni Island U.T of Lakshadweep
- 3. Aminabi K.K Aged 22 years, D/o.Abdul Latheef A.C Kunnam Kalam House Kadamath Island U.T of Lakshadweep

.... Applicants

# (By Advocate – Mr. Aashique Akthar Hajjigothi)

#### Versus

- The Administrator,Kavaratti IslandU.T of Lakshadweep, Pin Code 682 555
- The Secretary
   Medical & Health Services
   Kavaratti Island
   U.T of Lakshadweep , Pin Code 682 555

3. The Medical Director
Department of Health Services
Kavaratti Island

U.T of Lakshadweep, Pin code: 682 555 ..... Respondents

(By Advocate – Mr.S.Manu)

This Original Application having been heard on 14.12.2019, the Tribunal on the same day delivered the following:

## ORDER (ORAL)

## JUSTICE L.NARASIMHA REDDY, CHAIRMAN

Learned counsel for the applicant submits that the O.A has become infructuous. The OA is accordingly dismissed as having become infructuous.

(E.K.BHARAT BHUSHAN) ADMINISTRATIVE MEMBER (JUSTICE L.NARASIMHA REDDY) CHAIRMAN

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### **List of Annexures**

Annexure A-1 - True copy of the employment notice of the Department of Health Services dated 7.11.2017

Annexure A-2 - True copy of the checklist issued by the  $3^{\rm rd}$  respondent dated 15.1.2018

Annexure A-3 - True copy of Employment Notice issued by the State TB Cell of the 2<sup>nd</sup> respondent dated 13.10.2016

Annexure A-4 - True copy of the checklist dated 27.1.2017 issued by the State TB Officer of the  $2^{nd}$  respondent

Annexure A-5 - True copy of the Notice issued by the State TB officer of the 2<sup>nd</sup> respondent publishing students qualified for Interview dated 10.3.2017

Annexure A-6 - True copy of the representation made to the 1<sup>st</sup> respondent dated 23.1.2017

Annexure A-7 - True copy of the representation made to the  $2^{nd}$  respondent dated 23.1.2017

Annexure A-8 - True copy of the representation made to the 3<sup>rd</sup> respondent dated 23.1.2017

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